

tion Survey is carried out and the final estimates are prepared. Till then it will only be an approximate figure for general guidance. As has already been explained the present approximate figure as assessed after scrutiny is Rs. 225 crores which includes besides the cost of construction, the cost of rolling stock and the interest charges during the period of construction but excludes escalation. This will be modified, when the final estimates are received, after the Final Location and detailed Engineering Survey is completed.

MR. SPEAKER: He has taken pains to prepare that. I hope, your reply will not give rise to further complication again.

SHRI L. N. MISHRA: No, Sir; it will not.

13.04 hrs.

DISTURBED AREAS (SPECIAL COURTS) BILL

APPOINTMENT OF A MEMBER TO JOINT COMMITTEE

SHRI LILADHAR KOTOKI (Now-gong): I beg to move:

"That this House do appoint Shri Vikram Mahajan to the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith, in the vacancy caused by Shri R. D. Bhandare ceasing to be a member of the House."

MR. SPEAKER: The question is:

"That this House do appoint Shri Vikram Mahajan to the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith, in the vacancy caused by Shri R. D. Bhandare ceasing to be a member of the House."

The motion was adopted.

13.05 hrs.

RE. ACUTE SHORTAGE OF DOMESTIC COAL IN UTTAR PRADESH

MR. SPEAKER: Mr. S. M. Banerjee.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have also given notice....

MR. SPEAKER: You are not entitled to speak simply by giving a notice. It is not treated as a right under 377.

SHRI JYOTIRMOY BOSU: I am seeking your permission..

MR. SPEAKER: No, please.

Mr. Banerjee.

SHRI S. M. BANERJEE (Kanpur): Mr. Speaker, Sir, you have given me permission to raise this most important matter, the alarming situation created in the whole of Uttar Pradesh because of acute shortage of domestic coal due to non-availability of wagon. I am happy that the hon. Minister is here. There is a tremendous shortage of coal for domestic consumption in Uttar Pradesh, and since the last three months, from January to March, as against 7,200 wagons—the monthly quota is 2,400 wagons—, only 622 wagons have been supplied. There is practically no coal for domestic consumption in all the big cities like Kanpur, Banaras, Allahabad. With greatest difficulty, when the Delegation met yesterday the hon. Deputy Minister, Shri Mohd. Shafi Qureshi, he was kind enough to order supply of one rake which means hardly 84 wagons. I would request the hon. Minister for Railways to kindly make a statement and assure the people of U.P. and the State Government that U.P. will not suffer because of non-availability of domestic coal. Coal is available in the coal-fields but because of the non-availability of wagons we are not getting any coal. May I request that the Minister may make some statement because there is acute shortage?

13.06 hrs.

RE. ACUTE SHORTAGE OF DIESEL OIL IN PUNJAB

SHRI B. S. BHAURA (Bhatinda): Under Rule 377 of the Rules of Pro-